

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JULY-2018

DATE OF HEARING 02.07.2018

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	614378/30	Opp. No. AMD-68380	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s M/s. Ramdev Masala, Ahmedabad	11.00 a.m.
2.	614378/30	Opp. No. AMD-72523	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s M/s. Ramdev Exports, Ahmedabad	11.00 a.m.
3.	614378/30	Opp. No. AMD-81578	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s Urmila A. Patel, Ahmedabad	11.00 a.m.
4.	614378/30	Opp. No. AMD-81601	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s Chhayal R. Patel, Ahmedabad	11.00 a.m.
5.	851052/30	Opp. No. AMD-257766	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s M/s. R. M. Food, Ahmedabad	11.00 a.m.
6.	613194/30	Opp. No. AMD-72535	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s M/s. Ramdev Exports, Ahmedabad	11.00 a.m.

7.	613194/30	Opp. No. AMD-68373	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s M/s. Ramdev Masala, Ahmedabad	11.00 a.m.
8.	613194/30	Opp. No. AMD-81594	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s Chhayal R. Patel, Ahmedabad	11.00 a.m.
9.	613194/30	Opp. No. AMD-81586	M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad V/s Urmila A. Patel, Ahmedabad	11.00 a.m.
10.	887847/03	Opp. No. AMD-221768	Chirag A. Shah Advocate Ahmedabad / Samjibhai Keshvijibhai Patel, Rajkot V/s S. Majumdar & Co., Kolkata / Samay Electronics Pvt. Ltd., Rajkot	11.00 a.m.
11.	900418/21	Opp. No. AMD-258423	M/s. Nova Plast, Ahmedabad V/s M/s. K. C. Patel & Co., Ahmedabad / M/s Miraj Business Development Private Limited, Rajasthan	02.15 p.m.
12.	890428/05	Opp. No. AMD-209290	Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd, Ahmedabad V/s Sun Pharmaceuticals Industries Ltd., Mumbai	02.15 p.m.
13	970845/25	Opp. No. AMD-230447	D. C. Dani & Associates, Ahmedabad / Rajesh Khodidas Chauhan, Ahmedabad V/s M. P. Mirchandani & Co., Mumbai / B. B. Bros Karnarka	02.15 p.m.
14	908768/16	Opp. No. AMD-126376	M/s. Mangla Registration Service, Delhi / M/s. Morgan Industries, New Delhi V/s	02.15 p.m.

			Hiral C. Joshi, Mumbai / M/s. Hindustan Inks & Resins Limited, Vapi	
15	679540/10	Opp. No. AMD-207220	M/s. Raj Vijay Corporation, Agra V/s M/s. H. K. Acharya & Company, Ahmedabad / M/s. Konee Meditech Pvt. Ltd., Ahmedabad	02.15 p.m.
16.	697365/30	Opp. No. AMD-202296	Balchandra A. Soni, Baroda / Surati Sweets & Snacks Ltd., Baroda V/s K. C. Patel & Co., Ahmedabad / Shreeji Gruh Udyog, Surat	02.15 p.m.
17.	904463/11	Opp. No. AMD-194241	S. Majumdar & Co., Kolkata / Excel Ceramic Pvt. Ltd., Morbi V/s Sanjay P. Gogia, Ludhiana / Excel Bath Fittings Pvt. Ltd., Mohali	02.15 p.m.
18	973972/05	Opp. No. AMD-230449	D. C. Dani & Associates, Ahmedabad / Bharat R. Kikani, Ahmedabad V/s M. P. Mirchandani & Co., Mumbai / Aldoc Pharmaceuticals, Kota	02.15 p.m.
19.	651804/12	Opp. No. AMD-201704	M. P. Mirchandani & Co., Mumbai / Ashokkumar Amarchand Somaiya, Rajkot V/s Madamser & Co., New Delhi / Parkash Brassware Industries, New Delhi	02.15 p.m.
20.	971232/05	Opp. No. AMD-203189	Tradesafe, Jamnagar / Century Pharmaceuticals Limited, Vadodara V/s V. G. Parulkar, Mumbai / Cipla Limited, Mumbai	02.15 p.m.

DATE OF HEARING 03.07.2018

Sr. No	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1269660/06	Opp. No. AMD-233868	Neetaben P. Ruparelia, Rajkot V/s Delhi Registration Services, Delhi / Kailash Sanitations Pvt. Ltd., Chandigarh	11.00 a.m.
2.	1286362/30	Opp. No. AMD-198792	K. C. Patel & Co., Ahmedabad / Kalubhai Bhagchand Chawada, Baroda V/s Kanga & Co., Mumbai / Osho International Foundation, Mumbai	11.00 a.m.
3.	1287488/23	Opp. No. AMD-259793	Kul Bhushan Marwaha, Jaipur / Anands Thread (P) Ltd, Jaipur V/s G. D. Bansal, Jaipur / Astha Interlining, Jaipur	11.00 a.m.
4.	996703/29	Opp. No. AMD-228553	Prakash Javaria, Udaipur / Mahaveer Prasad Jain, Kekri V/s Indus, Ahmedabad / Singhvi Oil Industries, Udaipur	11.00 p.m.
5.	1217016/24	Opp. No. AMD-198344	G. D. Bansal & Associates, Jaipur / Tulsi Cotton Mill Pvt. Ltd., Pali V/s Tulsi Cloth Processors Pvt. Ltd., Mumbai	11.00 a.m.
6.	1221243/11	Opp. No. AMD-186242	M/s. Mahavir Electricals, Mumbai V/s M/s. Krishna Electric & Trading Co., Mumbai	11.00 a.m.
7.	1221241/11	Opp. No. AMD-186241	M/s. Mahavir Electricals, Mumbai V/s M/s. Krishna Electric & Trading Co., Mumbai	11.00 a.m.

8.	1221239/11	Opp. No. AMD-186240	M/s. Mahavir Electricals, Mumbai V/s M/s. Krishna Electric & Trading Co., Mumbai	11.00 a.m.
9.	1221229/11	Opp. No. AMD-186239	M/s. Mahavir Electricals, Mumbai V/s M/s. Krishna Electric & Trading Co., Mumbai	11.00 a.m.
10.	1221227/11	Opp. No. AMD-186238	M/s. Mahavir Electricals, Mumbai V/s M/s. Krishna Electric & Trading Co., Mumbai	11.00 a.m.
11.	1163453/30	Opp. No. AMD-199821	Hitkar Pouches (P) Ltd., Bhilwara V/s G. S. Rijhwani & Co., Mumbai / Shewaram Rajkumar, Indore	02.15 p.m.
12.	1163452/29	Opp. No. AMD-199804	Hitkar Pouches (P) Ltd., Bhilwara V/s G. S. Rijhwani & Co., Mumbai / Shewaram Rajkumar, Indore	02.15 p.m.
13.	1163450/05	Opp. No. AMD-199820	Hitkar Pouches (P) Ltd., Bhilwara V/s G. S. Rijhwani & Co., Mumbai / Shewaram Rajkumar, Indore	02.15 p.m.
14.	1163449/03	Opp. No. AMD-199797	Hitkar Pouches (P) Ltd., Bhilwara V/s G. S. Rijhwani & Co., Mumbai / Shewaram Rajkumar, Indore	02.15 p.m.
15.	1202518/05	Opp. No. AMD-206951	Vikash Rajgarhia, Ahmedabad V/s	02.15 p.m.

			Neon Antibiotics Private Limited, Mumbai	
16.	1489945/24	Opp. No. AMD-726959	K. C. Patel & Co., Ahmedabad / Mahendrabhai Chaganbhai Patel, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / The Bombay Dyeing & Manufacturing Co. Ltd., Mumbai	02.15 p.m.
17.	1262022/34	Opp. No. AMD-711103	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	02.15 p.m.
18.	1282489/05	Opp. No. AMD-202592	Balchandra A. Soni, Baroda / Comed Chemicals Ltd., Baroda V/s Tas & Co., Mumbai / Nicholas Piramal India Limited, Mumbai	02.15 p.m.
19.	1279776/05	Opp. No. AMD-193659	Nabros Pharma Pvt. Ltd., Ahmedabad V/s Asian Patent Bureau, Mumbai / Essel Propack Ltd., Mumbai	02.15 p.m.
20.	1271205/07	Opp. No. AMD-221428	Chirag A. Shah Advocate, Ahmedabad / A. G. Patel, Ahmedabad V/s Mahtta, Ludhiana / Guru Teg Bahadur Foundry, PB	02.15 p.m.

DATE OF HEARING 04.07.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1492401/05	Opp. No. AMD-260337	Y. J. Trivedi & Co., Ahmedabad / Ambalal Baldevdas Patel, Ahmedabad V/s	11.00 a.m.

			Advocate Sangeeta Pal, Mumbai / Indian Agrochem Industries Pvt. Ltd., Thane	
2.	1351370/31	Opp. No. AMD-718565	Sharad Agrawal, Jodhpur / Rohit Bhai N Patel, Amreli V/s M. K. Arora, Advocate, Agra / Kisan Fodder Mills Pvt. Ltd., U.P.	11.00 a.m.
3.	1347809/30	Opp. No. AMD-221682	Aditya Narain Misra, Delhi / Ram Autar Tulsian, Jhunjhunu V/s G. D. Bansal & Associates, Jaipur / Kedia Grah Udyog, Jhunjhunu	11.00 a.m.
4.	1407397/42	Opp. No AMD-714760	K. C. Patel & Co., Ahmedabad / Girishbhai D Vadher, Anand V/s Nylon Pau Bhaji, Anand	11.00 a.m.
5.	1407397/42	Opp. No. AMD-714637	K. C. Patel & Co., Ahmedabad / Nylon Pau Bhanji & Restaurant, Anand V/s Nylon Pau Bhanji & Punjabi, Vadodara	11.00 a.m.
6.	1489577/05	Opp. No. AMD-723762	Chirag A. Shah, Advocate, Ahmedabad / Mr. Ashish Munshi, Ahmedabad V/s Rajvi Vipul Bhagat, Mumbai	11.00 a.m.
7.	1410723/05	Opp. No. AMD-715857	M. P. Mirchandani & Co., Mumbai / Mehta Unani Pharmacy & Co., Rajkot V/s Taj Trade Mark Pvt. Ltd., Agra / Jalu Pharmaceutical (P) Ltd., U.P.	11.00 a.m.
8.	1319744/07	Opp. No. AMD-211873	Sharad Agrawal, Jodhpur / Indra Devi Agrawal, Jalore	11.00 a.m.

			V/s G. D. Bansal & Associates, Jaipur / Jitendra Industries, Marwar	
9.	1457643/05	Opp. No. AMD-720598	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Krishna & Saurastri, Mumbai	11.00 a.m.
10.	1268973/05	Opp. No. AMD-187662	G. J. Suryawala, Baroda / Harison Medicare Pvt. Ltd., Patna V/s Raptakos Brett & Co. Ltd., Mumbai	11.00 a.m.
11	1330359/07	Opp. No. AMD-221444	Bipin Premjibhai Satapara, Ahmedabad / Bhupatbhai Karamshibhai Dudhat, Valsad V/s Mahtta, Ludhiana / Thukral Pumps, Punjab	11.00 a.m.
12.	1241651/05	Opp. No. AMD-709627	D. C. Dani & Associates, Ahmedabad / Jigar Shankarbhai Patel, Ahmedabad V/s Worldwide Registration Bureau, New Delhi / Konark Ayurveda Pvt. Ltd., New Delhi	02.15 p.m.
13.	1287788/23	Opp. No. AMD-235007	Chirag A. Shah Advocate, Ahmedabad / Deepakkumar Bhagwandas Sadadiwala, Surat V/s Suresh P. Vaishnav Advocate, Surat / Bhagwan Patang Bhandar, Surat	02.15 p.m.
14.	997721/34	Opp. No. AMD-185063	The Calcutta Trade Mark Co., Delhi / Urmin Products Pvt. Ltd., Changodar V/s R. R. Shah & Co., Ahmedabad / Sarthi Snuff Company Private Limited, Jaipur	02.15 p.m.
15.	1443606/31	Opp. No. AMD-718682	K. C. Patel & Co., Ahmedabad / M/s. Venus Flavours Private Limited, Ahmedabad	02.15 p.m.

			V/s Manmohan Singh & Associates, New Delhi / Virbac Animal Health India Private Ltd., Mumbai	
16.	1315193/39	Opp. No. AMD-710732	A. R. Shah & Co., Ahmedabad / Mr. Harkishan Varma, Jaipur V/s G. D. Bansal & Associates, Jaipur / Sekhawati Roadways, Jaipur	02.15 p.m.
17.	1325367/31	Opp. No. AMD-223222	D. C. Dani & Associates Ahmedabad / Nipaben Jayantilal Parikh, Gandhinagar V/s Chandrakant M. Joshi, Mumbai / Krishidhan Seeds Ltd., Jalna	02.15 p.m.
18.	1422053/42	Opp. No. AMD-731296	J. H. Acharya & Company, Ahmedabad / Mukeshkumar Gupta, Baroda V/s Ankur Gupta, Baroda	02.15 p.m.
19.	1331944/35	Opp. No. AMD-761271	Delhi Registration Services, Delhi / M/s. Raghuvar Ltd, Jaipur V/s Taj Trade Mark Pvt. Ltd., Agra / Asha Oil Industries, M.P.	02.15 p.m.
20.	1129873/05	Opp. No. AMD-167117	Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s R. R. Shah & Co., Ahmedabad / Torrel Cosmetics Pvt. Ltd., Ahmedabad	02.15 p.m.
21	1306048/30	Opp. No. AMD-202442	D. C. Dani & Associates, Ahmedabad / Juzarbhai Sefuddin, Dahod V/s S. K. Trade Marks Co., Delhi / Shiv Nath Rai Harnarain Ltd., Delhi	02.15 p.m.

DATE OF HEARING 05.07.2018

Sr. No	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1223346/29	Opp. No. AMD-202118	P. S. Pai & Co., Mumbai / Mehsana District Co., Operative Milk Producers Union Limited, Mehsana V/s Mace Corporate Associates, New Delhi / Sagar Ratna Hotels Pvt. Ltd., New Delhi	11.00 a.m.
2.	1223348/29	Opp. No. AMD-202117	P. S. Pai & Co., Mumbai / Mehsana District Co., Operative Milk Producers Union Limited, Mehsana V/s Mace Corporate Associates, New Delhi / Sagar Ratna Hotels Pvt. Ltd., New Delhi	11.00 a.m.
3.	1235326/05	Opp. No. AMD-199259	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Ltd, Ahmedabad V/s C. Daniel & Gladys, Chennai / Indofrench Laboratories Ltd, Chennai	11.00 a.m.
4.	1119610/05	Opp. No. AMD-238722	B. D. Shukla & Co., Ahmedabad / Graf Lab Pvt. Ltd., Ahmedabad V/s Fatehchand C. Shah & Co., Mumbai / Liva Health Care Ltd., Mumbai	11.00 a.m.
5.	1233259/05	Opp. No. AMD-186417	Hiral Chandrakant Joshi, Bhavnagar / Dava Bazar, Delhi V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.

6.	1259491/03	Opp. No. AMD-197106	K. C. Patel & Co., Ahmedabad / Anmol Colours India Pvt. Ltd., Ahmedabad V/s G. D. Bansal & Associates, Jaipur / Arvind & Company, Jaipur	11.00 a.m.
7.	1423598/05	Opp. No. AMD-714086	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Dilip J. Mundkur, Mumbai	11.00 a.m.
8.	1129205/05	Opp. No. AMD-184481	Subhashchandra V. Purohit, Ahmedabad / Ambalal V. Patel, Baroda V/s Nayan J. Rawal, Mumbai / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
9.	1173013/30	Opp. No. AMD-197081	G. D. Bansal & Associates, Jaipur / Laxmi Food Products, Ajmer V/s Kul Bhushan, Jaipur / Vijay Packers, Jaipur	11.00 a.m.
10.	1213389/30	Opp. No. AMD-230906	Jasani & Company, Rajkot / Adani Food Products Private Limited, Rajkot V/s Indo Overseas Trade Marks Co., Ahmedabad / Adani Retail Ltd., Ahmedabad	11.00 a.m.
11.	1445375/24	Opp. No. AMD-714898	Gautam & Company, Jaipur / Mukund Sulz Private Limited, Bhilwara V/s G. D. Bansal & Associates, Jaipur / Mukund Sutings, Bhilwara	02.15 p.m.
12.	1346936/24	Opp. No. AMD-249081	Mukesh Sankhia, Bhilwara V/s G. S. Rijhwani & Co., Mumbai / Oswal Fab, Bhilwara	02.15 p.m.

13.	1343546/09	Opp. No. AMD-221455	Gautam & Company, Jaipur / Vikash Electromac Pvt. Ltd., Jaipur V/s Mahtta, Ludhiana / Veeco Switchgears Pvt. Ltd., Mohali	02.15 p.m.
14.	2272548/05	Opp. No. AMD-810870	Salash Pharmaceuticals Pvt. Ltd., Vadodara V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	02.15 p.m.
15.	1164750/31	Opp. No. AMD-732957	Tradesafe, Ahmedabad / Ashokbhai Odhavjibhai Patel, Gandhidham V/s Daniel & Gladys Daniel Advocate, Chennai / Ravikumar & Co., Madras	02.15 p.m.
16.	1126075/05	Opp. No. AMD-180137	Subhashchandra V. Purohit, Ahmedabad / Stallion Laboratories Pvt. Ltd., Ahmedabad V/s Nayan J. Rawal, Mumbai / Sarabhai Zydus Animal Health Ltd., New Delhi	02.15 p.m.
17.	1376171 /31	Opp. No. AMD-715304	Dinesh & Co., Mumbai / Puri, Kota V/s Agrawal & Company, Jodhpur / Jay Shree Products, Jodhpur	02.15 p.m.
18.	1366927/05	Opp. No. AMD-246879	G. D. Bansal & Associates, Jaipur / Murari Bajaj, Jaipur V/s Bajaj Auto Limited, Pune	02.15 p.m.
19.	1448559/06	Opp. No. AMD-715156	D. C. Dani, Ahmedabad / Vivek Gupta, Jaipur V/s Puri Trade Mark Co., Ludhiana / Sanchit Exports (P) Ltd., Jalandhar	02.15 p.m.

20.	1362632/24	Opp. No. AMD-230762	Superfastation Regn Service, Surat / Rameshkumar Harichand Narang, Surat V/s Arora Registration Service, Amritsar / Sachdeva & Sons Industries Pvt. Ltd., Amritsar	02.15 p.m.
-----	------------	------------------------	--	---------------

DATE OF HEARING 09.07.2018

Sr. No	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	618719/09	Opp. No. AMD-193966	Fatehchand C. Shah & Co., Mumbai / Sevantilal M. Shah, Rajkot V/s Remfry & Sagar, Gurgaon	11.00 a.m.
2.	909638/30	Opp. No. AMD-221452	M/s. K. C. Patel & Co., Ahmedabad / M/s. Chandan Rice & Pluse Mill, Kheda V/s M/s. R. K. Dewan & Co., Mumbai / Sri Ramalingeswara Modern Rice Mill, Andhra Pradesh	11.00 a.m.
3.	909638/30	Opp. No. AMD-222673	M/s. K. C. Patel & Co., Ahmedabad / M/s. Chandan Rice & Pluse Mill, Kheda V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Shree Ann Purna Rice & Pulse Mills, Dahod	11.00 a.m.
4.	918124/29	Opp. No. AMD-247131	R. K. Dewan & Co., Mumbai / Parshotambhai Ukabhai, Surat V/s Jatin Y. Trivedi, Ahmedabad / Kanaiya Dairy Farms Pvt. Ltd., Surat	11.00 a.m.
5.	918125/30	Opp. No. AMD-247129	R. K. Dewan & Co., Mumbai / Parshotambhai Ukabhai, Surat V/s	11.00 a.m.

			Jatin Y. Trivedi, Ahmedabad / Kanaiya Dairy Farms Pvt. Ltd., Surat	
6.	1072690/29	Opp. No. AMD-194850	Jatin Y. Trivedi, Ahmedabad / Kanaiya Dairy Farms Pvt. Ltd., Surat V/s Fatehchand C. Shah & Co., Mumbai / Kanaiya Dairy Farm, Surat	11.00 a.m.
7.	1072690/29	Opp. No. AMD-193768	Jatin Y. Trivedi, Ahmedabad / Kanaiya Dairy Farms Pvt. Ltd., Surat V/s R. K. Dewan & Co., Mumbai / Kanaiya Dairy Farm, Surat	11.00 a.m.
8.	842308/30	Opp. No. AMD-254714	Sanjay Drashtee & Co., Surat / Dilipkumar R. Desai, Valsad V/s Delhi Registration Services, Delhi / Dewan Trading Co., Dehradun	11.00 a.m.
9.	963385/05	Opp. No. AMD-162411	Indus, Ahmedabad / Opthal Remedies (I) Pvt. Ltd., Ahmedabad V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
10.	974472/05	Opp. No. AMD-207507	M/s. Indus Ahmedabad / M/s. Jack & Jeel, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Haryana	11.00 a.m.
11.	919186/05	Opp. No. AMD-208056	M/s. Nanavati Associates, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara V/s Mr. Lalji Advocates, Delhi / M/s. Eco Labs Ltd., Noida	02.15 p.m.

12.	969502/05	Opp. No. AMD -190883	K. C. Patel & Co., Ahmedabad / Eden Healthcare Pvt. Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Glenmark Pharmaceuticals Ltd., Mumbai	02.15 p.m.
13.	950952/30	Opp. No. AMD-235934	Sharad Agrawal, Jodhpur / Annapurna Sharma, Bikaner V/s Worldwide Registration Bureau, New Delhi / Shakti Bhog Foods Ltd., Delhi	02.15 p.m.
14.	755991/30	Opp. No. AMD-223218	R. K. Dewan & Company, Mumbai / Patel Salt & Marine Chemicals Pvt. Ltd., Bhavnagar V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad	02.15 p.m.
15.	720735/30	Opp. No. AMD-208172	R. K. Dewan & Co., Mumbai / Patel Salt & Marine Chemicals Pvt. Ltd., Bhavnagar V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad	02:15 p.m.
16.	883604/05	Opp. No. AMD-229439	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Genefic Pharma, Vadodara V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Aristo Pharmaceuticals Limited, Mumbai	02.15 p.m.
17.	933924/05	Opp. No. AMD-203651	Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Chandrakant M. Joshi, Mumbai / Southshourne Corporation (India), Baroda	02.15 p.m.
18.	821360/12	Opp. No. AMD-242103	G. D. Bansal, Jaipur / Hemant Nagpal, Rajasthan V/s	02.15 p.m.

			Vipin Jain, New Delhi / Raheja Auto Industries, Delhi	
19.	772884/05	Opp. No. AMD-221995	K. C. Patel & Co., Ahmedabad / Baroque Pharmaceuticals Pvt. Ltd., Ahmedabad V/s Dabur India Limited, Mumbai	02.15 p.m.
20.	874851/05	Opp. No. AMD-206010	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	02.15 p.m.

DATE OF HEARING 10.07.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	919356/03	Opp. No. AMD-241726	Jatin Y. Trivedi, Ahmedabad / Mahendrabhai Fojilal Shah, Banaskantha V/s Devanshu Jain, Delhi / Amirchand Om Prakash, Amritsar	11.00 a.m.
2.	820249/05	Opp. No. AMD-172571	Y. J. Trivedi & Co., Ahmedabad / Cadila Pharmaceuticals Ltd., Navrangpura V/s Bhansali & Associates, Ahmedabad / Dabur India Limited, Mumbai	11.00 a.m.
3.	820249/05	Opp. No. AMD-180140	Y. J. Trivedi & Co., Ahmedabad / Cadila Pharmaceuticals Ltd., Navrangpura V/s Nayan J. Rawal, Mumbai / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
4.	337261/30	Opp. No. AMD-184158	M/s. R. K. Dewan & Co., Mumbai / M/s. The Gujarat Tea Depot Co., Ahmedabad	11.00 a.m.

			V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Sabar Tea Packers & Process, Himatnagar	
5.	91341/30	Rect. No. AMD-184161	M/s. R. K. Dewan & Co., Mumbai / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Sabar Tea Packers & Process, Himatnagar	11.00 a.m.
6.	428240/30	Rect. No. AMD-184155	M/s. R. K. Dewan & Co., Mumbai / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Sabar Tea Packers & Process, Himatnagar	11.00 a.m.
7.	424600/30	Rect. No. AMD-184156	M/s. R. K. Dewan & Co., Mumbai / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Sabar Tea Packers & Process, Himatnagar	11.00 a.m.
8.	979799/05	Opp. No. AMD-165900	Subhashchandra V. Purohit, Ahmedabad / Ramesh Becharbhai Patel, Visnagar V/s R. K. Dewan & Co., Mumbai / Arex Laboratories Pvt. Ltd., Mumbai	11.00 a.m.
9.	919197/05	Opp. No. AMD-166901	M/s Alembic Pharmaceuticals Limited, Vadodara / M/s. Nanavati Associates, Ahmedabad V/s M/s. Anand & Anand, New Delhi	11.00 a.m.
10	947837/34	Opp. No. AMD-250666	Jatin Y. Trivedi, Ahmedabad / Daheben Jashbhai Patel, Surat V/s Anand & Anand, New Delhi	11.00 a.m.

11.	978886/05	Opp. No. AMD-117371	M/s. G. D. Bansal & Associates, Jaipur / M/s. Carminel Laboratories Ltd., Jaipur V/s M/s. Depenning & Depenning, Kolkata	02.15 p.m.
12.	975751/05	Opp. No. AMD-127406	Indo Overseas Trade Mark Co., Ahmedabad / Endurance Healthcare Ltd, Ahmedabad V/s Biddle Sawyer Limited, Mumbai	02.15 p.m.
13.	943418/30	Opp. No. AMD-132760	Tradesafe, Ahmedabad / Mr. Dolatbhai Mangilal Golchha, Ahmedabad V/s Delhi Registration Services, Delhi / Sona Spices Pvt. Ltd., Chandigarh	02.15 p.m.
14	980130/03	Opp. No. AMD-229616	H. K. Acharya & Co., Ahmedabad / Rajendrakumar Shival Shah., Uttar Gujarat V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad	02.15 p.m.
15	936347/17	Opp. No. AMD-224414	Manjula Raval, Ahmedabad / Dilipkumar Jayantilal Sanghavi, Ahmedabad V/s Lalji Trade Mark Co., Delhi	02.15 p.m.
16.	580531/30	Rect. No. AMD-184160	M/s. R. K. Dewan & Co., Mumbai / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Sabar Tea Packers & Process, Himatnagar	02.15 p.m.
17.	908712/34	Opp. No. AMD-139859	Chandrakant M. Joshi, Mumbai / Aniruddhkumar Gunvantrai Pandya, Sihor V/s Anand & Anand, New Delhi	02.15 p.m.

18.	948883/05	Opp. No. AMD-217238	K. C. Patel & Co., Ahmedabad / Eden Healthcare (P) Ltd., Ahmedabad V/s Spectrum Pharmaceuticals Pvt. Ltd., Boisar	02.15 p.m.
19	977983/05	Opp. No. AMD-213011	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Bharat Shah & Co., Mumbai / M/s. Aviat Chemicals Pvt. Ltd., Mumbai	02.15 p.m.
20	977983/05	Opp. No. AMD-120355	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Bharat Shah & Co., Mumbai / M/s Aviat Chemicals Pvt. Ltd., Mumbai	02.15 p.m.

DATE OF HEARING 11.07.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	527143/09	Opp. No. AMD-734245	M/s. G. S. Rijhwani & Co., Mumbai / M/s. R. G. Cable Industries, Jaipur V/s M/s. Reliance Industries Ltd., Mumbai	11.00 a.m.
2.	803330/07	Opp. No. AMD-731042	Jasani & Company, Rajkot / Jayantibhai Bhayabhai Patel, Rajkot V/s Atul Machine Tools, Rajkot	11.00 a.m.
3.	962787/09	Opp. No. AMD-203697	M/s. K. C. Patel & Co., Ahmedabad / M/s. Addison Cable Private Limited, Rajkot V/s Y. J. Trivedi & Co., Ahmedabad / M/s. Pan Addison Electricals, Ahmedabad	11.00 a.m.

4.	962787/09	Opp. No. AMD-199004	M/s. K. C. Patel & Co., Ahmedabad / M/s. Addison Cable Private Limited, Rajkot V/s M/s. Mohan Associates, Chennai / M/s. Addison & Company Limited, Chennai	11.00 a.m.
5.	977965/14	Opp. No. AMD-181546	Kul Bhushna Marwaha, Jaipur / M/s. Jypore Manufacturing Jewellers Pvt. Ltd., Janta Colon V/s M/s. Saikrishna & Associates, Noida / M/s. Titan Company Limited, Tamil Nadu	11.00 a.m.
6.	941118/29	Opp. No. AMD-208064	M/s. K. C. Patel & Co., Ahmedabad / M/s. Vimal Agro Products Pvt. Ltd., Surat V/s M/s. Ramdev Exports, Ahmedabad	11.00 a.m.
7.	941118/29	Opp. No. AMD-208000	M/s. K. C. Patel & Co., Ahmedabad / M/s Vimal Agro Products Pvt. Ltd., Surat V/s M/s. Law & Prudence, Mumbai / M/s. Sawle Food Products, Ratnagiri	11.00 a.m.
8.	941118/29	Opp. No. AMD-201085	M/s. K. C. Patel & Co., Ahmedabad / M/s. Vimal Agro Products Pvt. Ltd., Surat V/s M/s. ABC Registration Services, Delhi / M/s. Paras Trading Company, Delhi	11.00 a.m.
9.	570369/07	Opp. No. AMD-738031	M/s. Tradesafe, Ahmedabad / M/s Honest Engineers, Rajkot V/s M/s. Anand & Anand, New Delhi / M/s Mother Dairy Fruit & Vegetable Pvt. Ltd., Delhi	11.00 a.m.
10	610350/29	Opp. No. AMD-81443	Durlabhbbhai Bhutabhai Bhalala, Rajkot / Tradesafe, Jamnagar V/s	11.00 a.m.

			Krishna Oil Industries, Jamnagar	
11.	1402999/29	Opp. No. AMD-712311	Pragji Chhaganbhai Bhalala, Gondal / Tradesafe, Jamnagar V/s Krishna Oil Industries, Jamnagar	02.15 p.m.
12.	896273/01	Opp. No. AMD-203503	Fatehchand C. Shah & Co., Mumbai / The Electro Industries Private Limited, Varoda V/s Arjun T. Bhagat & Co., Mumbai / Tata Chemicals Limited, Bombay	02.15 p.m.
13.	866732/05	Opp. No. AMD-229851	Renuka A. Patel, Baroda / Asian Patent Bureau, Mumbai V/s B. H. Pharma, Nagpur	02.15 p.m.
14	866732/05	Opp. No. AMD-229973	Renuka A. Patel, Baroda / M. P. Mirchandani & Co., Mumbai V/s All India Medical Corporation, Mumbai	02.15 p.m.
15	1403003/29	Opp. No. AMD-712315	Pragji Chhaganbhai Bhalala, Gondal / Tradesafe, Jamnagar V/s Krishna Oil Industries, Jamnagar	02.15 p.m.
16.	1403002/29	Opp. No. AMD-712314	Pragji Chhaganbhai Bhalala, Gondal / Tradesafe, Jamnagar V/s Krishna Oil Industries, Jamnagar	02.15 p.m.
17.	1403001/29	Opp. No. AMD-712313	Pragji Chhaganbhai Bhalala, Gondal / Tradesafe, Jamnagar V/s Krishna Oil Industries, Jamnagar	02.15 p.m.

18.	1403004/29	Opp. No. AMD-712316	Pragji Chhaganbhai Bhalala, Gondal / Tradesafe, Jamnagar V/s Krishna Oil Industries, Jamnagar	02.15 p.m.
19	1403005/29	Opp. No. AMD-712317	Pragji Chhaganbhai Bhalala, Gondal / Tradesafe, Jamnagar V/s Krishna Oil Industries, Jamnagar	02.15 p.m.
20	1403000/29	Opp. No. AMD-712312	Pragji Chhaganbhai Bhalala, Gondal / Tradesafe, Jamnagar V/s Krishna Oil Industries, Jamnagar	02.15 p.m.

DATE OF HEARING 12.07.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	526652/07	Opp. No. AMD-57790	M/s. Madamser & Co., New Delhi / M/s. Patel Field Marshal Industries, Rajkot V/s M/s. Aggarwal Associates, New Delhi / M/s. P. M. Diesels Private Limited, Rajkot	11.00 a.m.
2.	900890/32	Opp. No. AMD-204188	Superfastaction Regn Service, Surat / Jayesh M. Patel, Dumbal V/s Chandrakant M. Joshi, Mumbai / Siddhant Ice Creams Pvt. Ltd., Andheri	11.00 a.m.
3.	980065/30	Opp. No. AMD-146248	Trade Mark Registration Services, Jaipur / Haji Mohammad Anees, Rajasthan V/s Arjun T. Bhagat & Co., Mumbai / Haji Milks, Nashik	11.00 a.m.

4.	520739/30	Rect. No.- 260345	M/s. M. P. Mirchandani & Co., Mumbai / Rajasthan Co Operative Dairy Federation Ltd, Jaipur V/s M/s. Vishesh & Associates, Mumbai / M/s. S D P Industries Pvt. Ltd., Mumbai	11.00 a.m.
5.	356017/34	Opp. No. AMD-260592	Y. J. Trivedi & Co., Ahmedabad / Chandrakantbhai Jivrajbhai Patel, Ahmedabad V/s H. K. Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna	11.00 a.m.
6.	923820/05	Opp. No. AMD-182468	Subhashchandra Purohit, Ahmedabad / Chandrakant K. Patel, Ahmedabad V/s Cadila Pharmaceuticals Ltd., Ahmedabad	11.00 a.m.
7.	923820/05	Opp. No. AMD-173444	Subhashchandra V. Purohit, Ahmedabad / Chandrakant K. Patel, Ahmedabad V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
8.	923820/05	Opp. No. AMD-177321	Subhashchandra V. Purohit, Ahmedabad / Chandrakant K. Patel, Ahmedabad V/s Red Cross Formulations, Aurangabad	11.00 a.m.
9.	886943/29	Opp. No. AMD-711227	Tradesafe, Jamnagar / Shree Jagdish Namkins Pvt. Ltd., Vadodara V/s Pinakin Belani, Ahmedabad / Shree Jagdish Sweet & Farsan, Vadodara	11.00 a.m.
10	920120/30	Opp. No. AMD-260953	K. C. Patel & Co., Ahmedabad / Damodarbhai Prataprai Arora, Rajasthan V/s	11.00 a.m.

			Nanavati Associates, Ahmedabad / Karia District Co Operative Milk Producers Union, Anand	
11.	959878/07	Opp. No. AMD-220845	Y. J. Trivedi & Co., Ahmedabad / Chhabildas Tools Industries Ltd., Rajkot V/s Arjun T. Bhagat & Co., Mumbai / Taheri Industries, Mumbai	02.15 p.m.
12.	645938/05	Opp. No. AMD-214823	Remfry & Sagar, New Delhi / Dr. Shyam Bir Singh Verma, Rajasthan V/s Aviat Health Care Pvt. Ltd., Mumbai	02.15 p.m.
13.	971189/30	Opp. No. AMD-711466	Suresh P. Vaishnav, Advocate, Surat / Kantilal Hastimal Bhandari, Bharuch V/s Jasani & Company, Rajkot / Shree Mangrol Oil Mill, Junagadh	02.15 p.m.
14	897443/05	Opp. No. AMD-716875	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Bal Pharma Ltd., Bangalore	02.15 p.m.
15	897443/05	Opp. No. AMD-720347	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Varikasery & Varikasery, Mumbai / Mrs. Chitra Hemant Bhagat, Matunga	02.15 p.m.
16.	897443/05	Opp. No. AMD-718695	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s V. A. Associates, Mumbai / Lupin Limited, Mumbai	02.15 p.m.
17.	363792/34	Rect. No. AMD-54888	M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Maha Sugandhi Snuff Works, Sihor	02.15 p.m.

			V/s Mr. Prakash Javaria, Advocate, Udaipur / Mr. Suresh Kumar Kodiya & Bhagwati Lal Kodiya, Udaipur	
18.	772862/05	Opp. No. AMD-224249	K. C. Patel & Co., Ahmedabad / Baroque Pharmaceuticals Pvt. Ltd., Ahmedabad V/s Sun Pharmaceutical Industries Ltd., Mumbai	02.15 p.m.
19	959879/25	Opp. No. AMD-178936	Mr. Rajendra H. Bhansali, Ahmedabad / Mr. Kiritbhai Nihalchand Jain, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Vishv Vijay Pvt Ltd, New Delhi	02.15 p.m.
20	623680/04	Opp. No. AMD-172855	M/s. Interflon India Pvt. Ltd., Ahmedabad / M/s. Remfry & Sagar, Gurgaon V/s M/s. Lex Orbis, New Delhi	02.15 p.m.

DATE OF HEARING 16.07.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	406278/29	Rect. No. AMD-261883	G. D. Bansal & Associates, Jaipur / Ashok Kataria, Rajasthan V/s Rajani Products, Rajasthan	11.00 a.m.
2.	406278/29	Rect. No. AMD-262068	G. D. Bansal & Associates, Jaipur / Ashok Kataria, Rajasthan V/s Rajani Products, Rajasthan	11.00 a.m.

3.	715291/30	Opp. No. AMD-163203	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	11.00 a.m.
4.	920499/02	Opp. No. AMD-229692	Superfastaction Regn. Service, Surat / Mukesh T. Makhijani, Surat V/s Arjun T. Bhagat & Co., Mumbai / Asian Paints (India) Ltd., Mumbai	11.00 a.m.
5.	474906/34	Rect. No. AMD-260593	Y. J. Trivedi & Co., Ahmedabad / Jivrajbhai Ganeshbhai, Ahmedabad V/s H. K. Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna	11.00 a.m.
6.	423834/34	Rect. No. AMD-261939	Rajeev Jain, Rajasthan / Hemant Bhati, Rajasthan V/s W. S. Kane & Co., Mumbai / Shivkumar Shankarro Thakur Karta of HUF, Pune	11.00 a.m.
7.	663109/34	Opp. No. AMD-205175	Fatechand C. Shah & Co., Mumbai / Purshottam Manilal Dholakia, Sihor V/s Y. J. Trivedi & Co., Ahmedabad / Prabhudas Kishoredas, Ahmedabad	11.00 a.m.
8.	660651/05	Opp. No. AMD-57747	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Zydus Pharmaceuticals Pvt. Ltd., Ahmedabad V/s M/s. Aditya & Associates, Mumbai / Dr. Reddy's Laboratories Limited, Telangana	11.00 a.m.
9.	751154/05	Opp. No. AMD-721803	M/s. Tradesafe, Jamnagar / M/s. Century Pharmaceuticals Limited, Vadodara V/s	11.00 a.m.

			Mr. Manoj G. Menda, Mumbai / M/s. Cedar Properties & Trading LLP, New Delhi	
10	517322/07	Opp. No. AMD-50910	M/s. Tradesafe, Jamnagar / M/s. Topland Engines Private Limited, Rajkot V/s M/s. Kisan Toka Company, Punjab	11.00 a.m.
11	511133/30	Opp. No. AMD-1035	M/s. R. R. Shah & Co., Ahmedabad / M/s. Navjivan Roller Flour & Pulse Mills Ltd., Dahod V/s M/s. Khaitan & Co., Mumbai / M/s. American Dry Fruit Stores, Mumbai	02.15 p.m.
12	1118134/05	Opp. No. AMD-246848	M/s. Tradesafe, Jamnagar / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Haryana	02.15 p.m.
13	1118135/05	Opp. No. AMD-189854	M/s. Tradesafe, Jamnagar / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Haryana	02.15 p.m.
14	581200/05	Opp. No. AMD-207574	M/s. Tradesafe, Jamnagar / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Haryana	02.15 p.m.
15	1539501/29	Opp. No. AMD-732930	Jasani & Company, Rajkot / Pragjibhai Gokaldas Nathwani, Mangrol V/s Delhi Registration Service, Delhi / Shree Parag Edible Oil Mills Pvt. Ltd., M.P.	02.15 p.m.

16	773028/29	Opp. No. AMD-163085	Jasani & Company, Rajkot / Gopaldas Gokaldas, Mangrol V/s Delhi Registration Service, Delhi / Shree Parag Edible Oil Mills Pvt. Ltd., M.P.	02.15 p.m.
17	1338576/29	Opp. No. AMD-710715	Jasani & Company, Rajkot / Gopaldas Gokaldas, Mangrol V/s Delhi Registration Service, Delhi / Shree Parag Edible Oil Mills Pvt. Ltd., M.P.	02.15 p.m.
18	1539500/29	Opp. No. AMD-732931	Jasani & Company, Rajkot / Gopaldas Gokaldas, Mangrol V/s Delhi Registration Service, Delhi / Shree Parag Edible Oil Mills Pvt. Ltd., M.P.	02.15 p.m.
19	1539472/31	Opp. No. AMD-753430	Jasani & Company, Rajkot / Gopaldas Gokaldas, Mangrol V/s Delhi Registration Service, Delhi / Shree Parag Edible Oil Mills Pvt. Ltd., M.P.	02.15 p.m.
20	613407/23	Rect. No. AMD-259329	Superfastaction Registration Service, Surat / Sumeet Industries Limited, Surat V/s Hiral C. Joshi, Mumbai / Shree Ganesh Textile, Surat	02.15 p.m.
21	880847/12	Opp. No. AMD-226626	M/s. Tradesafe, Jamnagar / M/s. Topland Engines Pvt. Ltd., Rajkot V/s M/s. Sameer Udyog, New Delhi	02.15 p.m.

DATE OF HEARING 17.07.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	2624415/05	Opp. No. AMD-844734	Mission Cure Pharma Pvt. Ltd., Gandhinagar / Vishesh & Associates, Mumbai V/s Cachet Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
2.	1632236/30	Opp. No. AMD-764017	Mr. Chirag A. Shah Advocate, Ahmedabad / M/s. Mafatlal Food Products Pvt. Ltd., Ahmedabad V/s M/s. Maa Salt Chem Pvt. Ltd., Bhilwara / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.
3.	936396/05	Opp. No. AMD-722659	Subhashchandra V. Purohit, Ahmedabad / Arlop Pharmaceuticals Pvt. Ltd., Ahmedabad V/s Bal Pharma Ltd., Bangalore	11.00 a.m.
4.	856867/05	Opp. No. AMD-229077	Nanavati Associates, Ahmedabad / Alembic Limited, Vadodara V/s Arjun T. Bhagat & Co., Mumbai / Ban Labs Ltd., Rajkot	11.00 a.m.
5.	2882710/05	Opp. No. AMD-852735	Sanjeev Kumar, Delhi / Kingscure India Private Limited, Jaipur V/s The Acme Co., New Delhi / Pretty Petals Private Limited, New Delhi	11.00 a.m.
6.	3023314/05	Opp. No. AMD-852758	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s Lalji Advocates, Delhi / Ramsey Pharma Pvt. Ltd., Allahabad	11.00 a.m.
7.	3104936/07	Opp. No. AMD-875415	M/s Kare Motor Industries, Delhi / Mr. Lalji Advocates, Delhi	11.00 a.m.

			V/s M/s. Rajdeep Machine Tools, Rajkot / M/s. Tradetend Consultants Pvt. Ltd., Rajkot	
8.	3199204/30	Opp. No. AMD-875674	Kaushikchandra Ambalal Barot, Ahmedabad / Sajeed Nisar Jamadar, Surat V/s Mohan Associates, Tamil Nadu / Sri Balaji & Co., Tamil Nadu	11.00 a.m.
9.	3414607/34	Opp. No. AMD-886239	Parker & Parker Co., LLP, Ahmedabad / Ashfak Ismail Khatri, Jamnagar V/s Arjun T. Bhagat & Co., Mumbai / Sopariwala Exports, Mumbai	11.00 a.m.
10	2517779/03	Opp. No. AMD-843775	Delkash Associates, New Delhi / Kaushalya Devi Gehlot, Rajasthan V/s W. S. Kane & Co., Mumbai / Jyothy Laboratories Limited, Mumbai	11.00 a.m.
11	2552673/05	Opp. No. AMD-885792	Technoleg - IPR, Nadiad / Chemet Wets & Flows Private Limited, Ahmedabad V/s Worldwide Intellec, New Delhi / BML Investment Private Limited, New Delhi	02.15 p.m.
12	3045975/11	Opp. No. AMD-867788	Sunrise Trade Mark Co., Delhi / Mr. Prem Jotwani, Rajasthan V/s Ashoka & Co., New Delhi / Prabhdayal Om Parkash Infrastructure Pvt. Ltd., Delhi	02.15 p.m.
13	2540339/38	Opp. No. AMD-836528	Prateek Kasliwal, Jaipur / Zari Silk (India) Pvt. Ltd., Rajasthan V/s Madamser & Co., New Delhi / Zari, Chennai	02.15 p.m.

14	2560274/35	Opp. No. AMD-844003	Superfastaction Regn. Service, Surat / Manish Kumar Sumermal Mehta, Surat V/s R. K. Dewan & Co., Mumbai / Colorplus Fashions Limited, Maharashtra	02.15 p.m.
15	2560273/24	Opp. No. AMD-844004	Superfastaction Regn. Service, Surat / Manish Kumar Sumermal Mehta, Surat V/s R. K. Dewan & Co., Mumbai / Colorplus Fashions Limited, Maharashtra	02.15 p.m.

DATE OF HEARING 18.07.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	2566796/31	Opp. No. AMD849972	Adv. Vennila Nadar, Pune / Mahendra Kumar Jain, Rajasthan V/s Lalji Advocates, Delhi / K. S. Oils Ltd., New Delhi	11.00 a.m.
2.	2478802/05	Opp. No. AMD-818221	M/s. Bliss Indasi Life Science Pvt. Ltd., Daman / Melvyn Fernandes, Mumbai V/s Ajanta Pharma Limited, Mumbai	11.00 a.m.
3.	2756696/35	Opp. No. AMD-873507	Gaurav Soni, Advocate, Ahmedabad / Skysun Lifesciences Pvt. Ltd., Ahmedabad V/s Sun Pharmaceutical Industries Limited, Mumbai	11.00 a.m.
4.	2526890/30	Opp. No. AMD-840555	R. K. Gandhi & Co., Rajasthan / Mahidhar Adhar, Rajasthan V/s Suresh & Co., Mumbai / Bikaji Foods	11.00 a.m.

			International Limited, Rajasthan	
5.	1982802/07	Opp. No. AMD-824169	Nikunj V. Joshi, Advocate, Ahmedabad / Dhirajlal Parshottambhai Makwana, Rajkot V/s Vivek Lodha, Nagpur / Tirupati Fabricators Pvt. Ltd., Jalgaon	11.00 a.m.
6.	2389815/30	Opp. No. AMD-841728	K. C. Patel & Co., Ahmedabad / Rameshbhai Babubhai Vekariya, Surat V/s Lalji Advocates, Delhi / Laxmi Agro Impex India, Delhi	11.00 a.m.
7.	2311632/43	Opp. No. AMD-818453	Kirit F. Danrtani, Ahmedabad / Mr. Naveen Agrawal, Rajasthan V/s G. D. Bansal & Associates, Jaipur / Sanwaria Sweets Pvt. Ltd., Jaipur	11.00 a.m.
8.	2767018/05	Opp. No. AMD-895108	S. Singh & Associates, Delhi / M/s. Jagshree Ayurveda Wellness Pvt. Ltd., Rajasthan V/s Kayser & Company, Mumbai / Biological E. Ltd., Mumbai	11.00 a.m.
9.	3446341/24	Opp. No. AMD-884714	Gaurav Soni, Advocate, Ahmedabad / Prateek B. Jain, Rajasthan V/s Lalji Advocates, Delhi / Shr Lifestyles Pvt. Ltd., Delhi	11.00 a.m.
10	1968096/29	Opp. No. AMD-814845	Y. J. Trivedi & Co., Ahmedabad / Shri Rakesh Kumar Goyal, Rajasthan V/s G. D. Bansal & Associates, Jaipur / Jygal Kishore Vanaspati Products Pvt. Ltd., Rajasthan	11.00 a.m.
11	2930408/22	Opp. No. AMD-860830	G. S. Rijhwani & Co., Mumbai / Ramanlal Rughnathmalji Jain, Daman	02.15 p.m.

			V/s Inter Continental Trade Marks Bureau, Mumbai / Moneeto Plasti Fab Private Limited, Mumbai	
12	2801403/30	Opp. No. AMD-845429	Trips Management, Mumbai / Kanchan Devi W/o Kantilal Chhajer, Rajasthan V/s Suraj Prakash Jain, Bikaner	02.15 p.m.
13	2892748/09	Opp. No. AMD-865381	Pranav Thakkar, Ahmedabad / Vardhman Stamping Private Limited, Ambawadi V/s Lalji Advocates, Delhi / Ekttobest Cables (India), Delhi	02.15 p.m.
14	2029474/29	Opp. No. AMD-834478	H. K. Acharya & Company, Ahmedabad / Goras Dairy Products Pvt. Ltd., Gandhinagar V/s G. D. Bansal & Associates, Jaipur / Jaipur Gosamvardhan Samiti, Jaipur	02.15 p.m.
15	2080196/16	Opp. No. AMD-788559	Trade Mark Registration Services, Jaipur / Rajeev Gandhi Computer Saksharta Mission, Rajasthan V/s G. D. Bansal & Associates, Jaipur / Rajeev Gandhi Computer Saksharta Mission, Rajasthan	02.15 p.m.
16	1929948/05	Opp. No. AMD-802191	Probir Dutta, Ahmedabad V/s Inga Laboratories P. Limited, Mumbai	02.15 p.m.

DATE OF HEARING 19.07.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3208508/05	Opp. No. AMD-876303	Parker & Parker Co., LLP, Ahmedabad / Rashmiben Ashishbhai Amin, Ahmedabad V/s M/s. V. A. Associates, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
2.	3137599/32	Opp. No. AMD-867194	Advocate Anil Kumar Sharma, Jaipur / M/s. Rajendra & Ursula Joshi Food Industries Private Limited, Jaipur V/s Mace Corporate Associates, New Delhi / A. B. Sugars Ltd., New Delhi	11.00 a.m.
3.	3178906/05	Opp. No. AMD-869215	Gopal Bose, Rajasthan / Suman Choudhary, Rajasthan V/s Vishesh & Associates, Mumbai / S Kant Healthcare Ltd., Mumbai	11.00 a.m.
4.	3313062/01	Opp. No. AMD-882003	P. K. Arora, Agra / Shree Anu Milk Products Limited, Jaipur V/s Lalji Advocates, Delhi / Patanjali Ayurved Limited, Haridwar	11.00 a.m.
5.	3313084/23	Opp. No. AMD-882518	P. K. Arora, Agra / Shree Anu Milk Products Limited, Jaipur V/s Lalji Advocates, Delhi / Patanjali Ayurved Limited, Haridwar	11.00 a.m.
6.	3065125/04	Opp. No. AMD-873644	Copy Hart, Surat / Paladiya Mayurkumar Chandubhai, Surat V/s De Penning & De Penning, Mumbai / Tata Motors Limited, Mumbai	11.00 a.m.

7.	3012017/35	Opp. No. AMD-870195	Nadar Vennila, Pune / Seventeen Square Webwares Pvt. Ltd., Vadodara V/s Singh & Singh Lall & Sethi, New Delhi / Zee Entertainment Enterprises Limited, New Delhi	11.00 a.m.
8.	2232174/32	Opp. No. AMD-815639	Sharma & Associates, Ludhiana / Mr. Anilkumar Sharma, Rajasthan V/s Lall & Sethi, New Delhi	11.00 a.m.
9.	2978870/04	Opp. No. AMD-860027	Kavita Auxillaries Pvt Ltd, Silvassa V/s Remfry & Sagar, New Delhi	11.00 a.m.
10	3313080/01	Opp. No. AMD-882517	P. K. Arora, Agra / Shree Anu Milk Products Limited, Jaipur V/s Lalji Advocates, Delhi / Patanjali Ayurved Limited, Haridwar	11.00 a.m.
11	3313066/05	Opp. No. AMD-882006	P. K. Arora, Agra / Shree Anu Milk Products Limited, Jaipur V/s Lalji Advocates, Delhi / Patanjali Ayurved Limited, Haridwar	02.15 p.m.
12	3313068/07	Opp. No. AMD-882008	P. K. Arora, Agra / Shree Anu Milk Products Limited, Jaipur V/s Lalji Advocates, Delhi / Patanjali Ayurved Limited, Haridwar	02.15 p.m.
13	2506387/05	Opp. No. AMD-881053	Cogito Legal, Ahmedabad / Rajhans Infracon (I) Private Limited, Surat V/s T. C. Patel & Co., Ahmedabad / Nirav Rameshbhai Sorathia, Rajkot	02.15 p.m.

14	2501046/05	Opp. No. AMD-852048	4 Care Lifescience Private Limited, Ahmedabad / H. K. Acharya & Company, Ahmedabad V/s Albatross Pharmaceuticals, Navsari	02.15 p.m.
15	2596468/07	Opp. No. AMD-846232	M. N. Shah & Co., Ahmedabad / Arvindbhai M. Limbsiya, Rajkot V/s Worldwide Registration Bureau, New Delhi / Sonalika Agriculture Industries, Hoshiarpur	02.15 p.m.
16	2594580/06	Opp. No. AMD-845665	Mr. Avnish Harakhchand Gudhka, Jamnagar / Ravi Chauhan, Delhi V/s Axel Industries, Delhi	02.15 p.m.
17	2587200/35	Opp. No. AMD-847757	Nadar Vennila, Pune / Mahendra Kumar Jain, Rajasthan V/s Mohan Associates, Tamil Nadu / RMJ Modern Rice Mill, Tamil Nadu	02.15 p.m.
18	2567422/02	Opp. No. AMD-844934	G. D. Bansal & Associates, Jaipur / Nushar India Future Tech Pvt. Ltd., Jodhpur V/s Arjun T. Bhagat & Co., Mumbai / Asian Paints Limited, Mumbai	02.15 p.m.
19	2686917/03	Opp. No. AMD-879134	Mr. Venaram Pukharamji Chouhan, Surat / Delhi Registration Service, New Delhi V/s Anand Arya, New Delhi	02.15 p.m.
20	2608236/31	Opp. No. AMD-847903	Mr. Asharaf M. Athan, Vadodara / Suryawala & Associates, Surat V/s Jay Jalaram Mukhwas, Baroda	02.15 p.m.

DATE OF HEARING 23.07.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	986000/31	Opp. No. AMD-248314	K. C. Patel & Co., Ahmedabad / Mr. Navnitrai Cunilal Karia, Amreli V/s G. D. Bansal & Associates, Jaipur / Lakhpat Trading Corporation, Rajasthan	11.00 a.m.
2.	986000/31	Opp. No. AMD-246191	K. C. Patel & Co., Ahmedabad / Mr. Navnitrai Cunilal Karia, Amreli V/s R. K. Dewan & Co., Mumbai / Gujarat State Fertilizers & Chemicals Ltd., Vadodara	11.00 a.m.
3.	673535/10	Opp. No. AMD-207653	H. K. Acharya & Company, Ahmedabad / Shri Kirtibhai J. Patel, Ahmedabad V/s P. K. Arora, Agra / Rajvijay Corporation (Unit-II), Agra	11.00 a.m.
4.	993597/24	Opp. No. AMD-785614	Karni Trade Marks, Surat / Ranjeet Singh Surana, Surat V/s Sanjay Drashtee & Co., Surat / Rajnesh S. Mehta, Pune	11.00 a.m.
5.	993830/25	Opp. No. AMD-226861	Jatin Y. Trivedi, Ahmedabad / Ishwarbhai Bhachandbhai Patel, Sabarkantha V/s AZB & Partners, Mumbai / Raymond Limited, Maharashtra	11.00 a.m.
6.	993787/03	Opp. No. AMD-736778	Tradesafe, Jamnagar / Ashwin J. Patel, Unjha V/s Anand & Anand, New Delhi	11.00 a.m.

7.	926413/05	Opp. No. AMD-167328	G. D. Bansal, Jaipur / Staunch Drugs & Chemicals Ltd., Jaipur V/s De Penning & De Penning, Gurgaon	11.00 a.m.
8.	958595/30	Opp. No. AMD-243819	K. C. Patel & Co., Ahmedabad / Chetan Harivadan Modi, Ahmedabad V/s Rajhans Vegetable Oil Refinery Pvt. Ltd., Surat	11.00 a.m.
9.	958595/30	Opp. No. AMD-247607	K. C. Patel & Co., Ahmedabad / Chetan Harivadan Modi, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Shri Ganpati Rice Mills, Dhamtari	11.00 a.m.
10	1804632/29	Opp. No. AMD-263200	Tradesafe, Ahmedabad / Mr. Kantilal C. Mody, Ahmedabad V/s Indus, Ahmedabad / Vipul Dudhia, Ahmedabad	11.00 a.m.
11	2515939/11	Opp. No. AMD-834562	Tradesafe, Ahmedabad / Orb Ceramic Private Limited, Sartanpar V/s The Acme Company, New Delhi / Minda Spectrum Advisory Limited, Delhi	02.15 p.m.
